

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**

**IN**

**ORIGINAL APPLICATION NO 395/2013 (SZ)**

**Applicant(s)** : **“Suo Mottu” Proceedings initiated based on the representation received from Hon’ble Justice, R. Bhaskaran, (Former Judge).**

**Versus**

**Respondent(s)** : **The State of Kerala & others**

**VOLUME 2**

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Dated this the16<sup>th</sup> August 2021

**Rema Smrithi**, Advocate

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

## PERIYAR RIVER REJUVENATION ACTION PLAN

## SHORT TERM MEASURES

Sl No	Activity	Implementing agency	Cost Rs.	Source of fund	Time line	Expected outcome
1	Identification of industries/ establishments/ commercial complexes/ flats /hotels etc discharging the sewage /waste water to the public drain/stream/river from Idukki to Azheekode-Munambam	Local bodies/ KSPCB	80 lakh	Plan scheme	6 months	KSPCB carried out preliminary identification of industries/other establishments from Idukki stretch to Azheekode-Munambam
2	Periodical inspection in the industries/establishments/commercial complexes/flats /hotels etc.	KSPCB	No fund needed		periodically	The STP/ETP shall be monitored to assess the efficiency
3	Installation of Septage Treatment Plant, Munnar	Munnar Grama panchayat	2.5Cr/ Panchayat need to specify	Panchayat need to specify	Two year	Reduces the pollution load at Periyar River
4	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain leading to Periyar	Munnar Grama panchayath	Not required	own	Six month	Reduces sewage pollution load at Periyar River
5	Augmentation and Revamping of existing STP at near Adwaitha Ashramam and to increase the capacity of STP so as to treat more sewage generated in the municipality	Aluva Municipality	Aluva Municipality	Action initiated for estimation.	Source of fund to be reported by Aluva	Time line already elapsed, new one to be fixed

					Municipality	
6	Augmentation and Revamping of existing STP at Aluva Market and to increase the capacity of STP so as to treat more sewage generated in the municipality	Aluva Municipality	15 Lakhs	Plan	Time line already elapsed, new one to be fixed	Reduces the pollution load at Periyar River
7	Installation of Septage /sewage Treatment Plant for Perumbavoor Municipality for the township area	Perumbavoor Municipality	action to be initiated for estimation.	Plan fund	time line to be fixed	Reduces the pollution load due to sewage contamination
8	Discharge of sewage from township to the River through drain near Periyar Hotel shall be stopped.	Aluva Municipality	5 Lakhs	Source of fund to be reported by Aluva Municipality	Time line already elapsed, new one to be fixed	To prevent the sewage discharging to drains
9	Augmentation and revamping of existing STP at Aluva Market and to increase the capacity of STP so as to treat more sewage generated in the municipality	Aluva Municipality	To be estimated	Plan	Time line already elapsed, new one to be fixed	Reduces the pollution load due to sewage contamination at Periyar River
10	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain and to collect fine based on polluter pay principle	Aluva Municipality KSPCB	Maybe done as a part of routine work	Source of fund to be	. A time line of 6 months for completion	Reduces the sewage contamination at Periyar River Survey need to be conducted, action Shall be initiated

				reported by Aluva Municipality		
11	Periodical inspection in the Industries, Flats, hotels monitoring of STP,ETP.	KSPCB		Own fund	Periodical	The STP/ETP shall be monitored to assess the efficiency
12	Installation of modern abattoirs.	Aluva Municipality	To be estimated	plan	new one to be fixed	unauthorized Slaughtering waste disposal Need to be controlled.
13	Procurement of sewer cleaning machines and equipment maintenance	Aluva Municipality	To be estimated	Plan	time line already elapsed, new one to be fixed	The sewers shall be cleaned and maintained properly inorder to avoid block, mosquito breeding etc
14	Installation of cameras at the waste dumping spots	Aluva Municipality	To be estimated	plan	time line to be fixed	The waste dumping practices can be minimized.
15	Construction of retaining wall with HDPE liner at Kalamassery dumping yard in order to prevent the leachate discharge from the yard to Thoombungal Thodu	Kalamassery Municipality	1.40 Cr	Plan	Time line already elapsed, new one to be fixed	Reduces the pollution load at Thoombungal thodu. Prevent leaching from dumping yard to thoombungal thodu. Construction work of retaining wall progressing
16	Constitution of squads for night surveillance for	Kalamassery	To be	own	Six month	Prevents unauthorized dumping of

	finding the unauthorized dumping of sewage at NAD wet lands Kalamassery	Municipality Police department	done as a part of routine job			septage which reaches the thombungal thodu
17	Installation of common STP	Kalamassery Municipality	To be estimated	plan	Time line already elapsed, new one to be fixed	Stops the discharge to the drain which joins at Puthalamkadavu
18	Operation & Maintenance ETP at market	Kalamassery Municipality	To be estimated	plan	to be fixed	Reduces the pollution problems and improve the water quality
19	Monitoring of industries in Kalamassery Estate inorder to find unauthorized activities during night	KSPCB	Own fund	plan	continuous	Unauthorized activities can be controlled.
20	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain.	Kalamassery Municipality	Not required	plan	continuous	Detailed Survey to be conducted
21	Installation of cameras at the waste dumping spots	Kalamassery Municipality	To be estimated	plan	One year	The waste dumping practices can be minimized.
22	Identification of sources of sewage discharged to drain near Pathalam bridge and action to stop the discharge which reach river Periyar from hotels, labour camps etc In case the quantity of sewage generated is assessed to be more STP need to be installed	Eloor Municipality KSPCB (for monitoring)	To be estimated	plan	One year	Detailed Survey to be conducted

23	Installation of cameras at the waste dumping spots	Eloor Municipality	To be estimated	plan	One year	The waste dumping practices can be minimized.
24	Periodical inspection in the Industries, Flats, hotels for monitoring of STP,ETP located in Cochin corporation.	Cochin Corporation KSPCB	Nil	plan	One year	To assess the efficiency of STP and to prevent unauthorized discharge
25	Inventory of sources of pollution through a rapid study/Study for identification of pollution sources at Edapally thodu	Cochin Municipal Corporation	10 Lakh	Plan fund	3 months	Can Identify the sources of sewage discharged to tributaries ultimately reaching at River Periyar at downstream of Manjummal bund
26	Issuing notice to the defaulters waste water discharge and taking follow up actions	Cochin Municipal Corporation and other LSGIS	Nil	plan	6 months	To warn the defaulters and to direct them to make alternative arrangements for disposal of the waste including construction of treatment plants.
27	Periodical inspection in the flats, hotels, shops located along the river	Panchayat, Municipality Corporation	Nil	plan	Periodical	Prevent illegal dumping and unauthorized discharges
28	Identification of natural drains reaching river and cleaning of weeds, grasses, removing solid waste, installing waste collection traps etc	Irrigation department/ LSGI	To be estimated	plan fund	2 years	River flow can be maintained and also prevent encroachment.
29	Clearing of weeds, grasses at the river bank in order to ensure the smooth flow of water	Irrigation department	To be estimated	plan fund	2 years	River flow can be maintained and also encroachments can be prevented
30	Maintaining of Minimum flow in river during lean period and periodical operation of Regulators at River	Irrigation department	To be	Plan	3 year	To avoid stagnation of water and prevents algal bloom and fish

	in-order to maintain minimum flow.		estimated			death
31	Common Effluent Treatment Plant at Edayar Industrial Estate	Industries department	3.0 Cr	Plan	To be fixed	All small scale industries can treat their effluent in common ETP and in turn helps in water pollution control. The existing proposal for the CETP of industries department was withdrawn due to public protest.
32	Construction of internal roads and proper drainage in Edayar industrial estate	Industries department	5 Cr	Work progressing	To be fixed	No proper storm water drains provided in the industrial belt. Proper drainage helps to segregate the storm water and prevent stagnation and water logging
33	Installation of common discharge pipe line at downstream of Pathalam Regulator Bridge	Industries department for execution and Irrigation department for monitoring	3.0Cr 50 lakhs	plan fund	To be fixed	Discharge of all industrial treated effluent at downstream of pathalam regulator Bridge (estuary) helps to improve the water quality at upstream area.
34	Installation of Night vision surveillance cameras at the River Bank side	KSPCB	2Cr	Plan Fund	To be fixed	At present 9 cameras already installed by PCB at River side. Installation of more cameras helps ineffective surveillance of industries
35	Periodical Monitoring of Eloor, Edayar, Kalamassery and Angamaly Industrial belts	KSPCB	5 lakhs	Plan Fund	To be fixed	Control water pollution due to industrial discharge

36	Monitoring of quality of water at various intake point	Kerala Water Authority	own	Plan	To be fixed	Ensure the quality of treated water supplied to the communities
37	Installation of additional continuous online River water monitoring station	KSPCB	2 Cr	Plan Fund	Two year	At present one station installed at downstream of Periyar. Additional facility can be provided. Helps to monitor the river water quality. Data will be connected to the server and can be shared in public domain.
38	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	Kadungallur Panchayath	Not required	Plan	Six month	Detailed Survey to be conducted
39	Installation of cameras at the waste dumping spots	Kadungallur Panchayath	5 lakhs	Plan	One year	The waste dumping practices can be minimized.
40	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	Choorikkara Panchayath	nil	Plan	Six month	Detailed Survey to be conducted
41	Installation of cameras at the waste dumping spots	Choorikkara Panchayath	5 lakhs	Plan	One year	The waste dumping practices can be minimized.
42	Installation of Septage /sewage Treatment Plant for Kalamassery Municipality for the township area	Kalamassey Municipality	To be estimated	Rebuild Kerala	time line already elapsed, new one to be fixed	Preventing sewage and septage contamination
43	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is	Kodungalloor Municipality	Not require	own	Six month	Reduces sewage pollution load at Periyar River

	discharging the sewage to the public drain		d			
44	Installation of Septage /sewage Treatment Plant for kodungalloor Municipality	Kodungallo or Municipality	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination
45	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	Kodungallo or Municipality	Not required	own	Six month	Reduces sewage pollution load at Periyar River
46	Installation of Septage /sewage Treatment Plant for Eloor Municipality	Eloor Municipality	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination
47	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	Eloor Municipality	Not required	own	Six month	Reduces sewage pollution load at Periyar River
48	Installation of Septage /sewage Treatment Plant for Aluva Municipality	Aluva Municipality	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination
49	Installation of Septage /sewage Treatment Plant for Angamaly Municipality	Angamaly Municipality	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination
50	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	Angamaly Municipality	Not required	own	Six month	Reduces sewage pollution load at Periyar River
51	Installation of Septage /sewage Treatment Plant for Perumbavoor Municipality	Perumbavoor Municipality	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination

52	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	Perumbavoor Municipaliy	Not required	own	Six month	Reduces sewage pollution load at Periyar River
53	Installation of Septage /sewage Treatment Plant for Aluva Municipality	Aluva Municipaliy	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination
54	Installation of Septage /sewage Treatment Plant for N.Paravoor Municipality	N.ParavoorMunicipaliy	To be estimated	Rebuild Kerala	Time to be fixed	Preventing sewage and septage contamination
55	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain	N.Paravoor Municipaliy	Not required	own	Six month	Reduces sewage pollution load in Periyar River
56	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain and to collect fine based on polluter pay principle.	Adimaly Grama Panchayat	Not required	own	Six month	Health Department conducted inspection to prevent the discharge of sewage and other effluent to rivers. Collect and Collect and handing over the non-bio-degradable materials
57	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain and to collect fine based on polluter pay principle.	Moonnar Grama Panchayath	Not required	own	Six month	Reduce sewage pollution load
58	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain and to collect fine based on polluter pay principle.	Pallivasal Grama Panchayat	Not required	own	Six month	Reduce sewage pollution load
59	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging	Rajakkadu Grama	Not required	own	Six month	Reduce sewage pollution load

	the sewage to the public drain and to collect fine based on polluter pay principle.	Panchayat				
60	Identification of the establishments/commercial complexes/flats/houses/hotels etc who is discharging the sewage to the public drain and to collect fine based on polluter pay principle.	All other Panchayaths in the watershed area	Details not yet received.	To be estimated	own	Reduce sewage pollution load
61	Cleaning / desilting and side projecting all streams leading to periyar and its tributaries	All other Panchayats in the watershed area	Details not yet received.	To be estimated	own	Prevent the pollution
62	Cleaning / desilting and side projecting all streams leading to periyar and its tributaries	All municipalities in the watershed area	Details not yet received.	To be estimated	own	Prevent the pollution
63	Identification of the scientific reason for the colour change in the downstream of Pathalam bund	KSPCB	Own fund	Own fund	June 2022	To prevent the color change of river during summer season
64	Remediation of contaminated sites along the stretch of periyar river and its tributaries, especially for those areas for which DPR has been made	KSPCB, Industries, Revenue	To be recalculated	Plan	To be fixed	For preventing the river contamination due to hazardous waste.
65	Converting the service stations in the watershed area to zero discharge unit for preventing oil pollution and ensuring water conservation	KSPCB/ LSGI	Own fund	Own fund	To be fixed	To prevent the oil pollution of the river.
66	Ensuring rain water harvesting and ground water recharge by industries, commercial establishments and residences	KSPCB, Industries, Water resource, district administration	To be calculated	Plan	To be fixed	For ensuring environmental flow in the river during lean period.
67	Ensuring the treated water reuse in major industries	KSPCB,	To be	Own	To be fixed	For preventing the river

	to reduce effluent discharge and pollution load in river due to industrial discharge. Encouraging the best performing industries for sustainable conservation measures.	Industries,	calculate d	fund		contamination due to industrial discharge
68	Communicating and publishing monthly water quality data between the department and also for the information of public	KSPCB, Water resource	Not required	Own fund	To be fixed	For introducing transparency and Ensuring public support for river protection.
69	Organizing awareness programs, webinars, river walk, boating for students and public to increase the public support for river conservation	LSGI, district administration, KSPCB, Water resource	To be estimate d	Plan fund	To be fixed	For introducing transparency and Ensuring public support for river protection.
70	Encouraging water sports and Establishing tourism spots across the river so that both the local and tourist people will feel ownership of river	LSGI, Irrigation, Tourism, District administration	To be estimate d	Plan fund	To be fixed	People will feel ownership of river and collectively act for protecting the river
71	Install trash trap across all tributaries and check dams to collect whatever floating debris coming through it.	LSGI, Tourism, District administration in association with Irrigation,	To be estimate d	Plan fund	To be fixed	Prevent the solid waste contamination of the river at source level
72	Build a volunteer force of river keepers incorporating nature lovers, fishermen, anglers, natural photographers, fishing enthusiasts of local population.	LSGI, District administration	Nil	Plan	Within six month	People will feel authority and act for protecting the river
73	Legacy waste management by Bio mining in Munar Grama panchayat	LSGI, District administration	To be estimate d	Plan	Within six month	protecting the river water from leachate contamination in Nallathanni Rver
74	Solid waste management in Munar Grama panchayat	LSGI, District administration	To be	Plan	Within six	protecting the river water from leachate contamination in

			estimate d		month	Nallathanni Rver
75	Controlling the excessive use of pesticides for farming	LSGI, District administration Agriculture,	To be estimate d	Plan	Within one year	protecting the river water from pesticide contamination
76	NGT- Removing the silt deposit and vegetation obstructing the flow of Periyar river upstream side of Pathalam Lock Cum Regulator. (PRICE ID -2020/5673/IA)	Irrigation Department	10 Lakhs	Plan	6 Months	Estimate submitted for FS to Chief Engineer, Irrigation & Administration, TVM on 22-12-2020 through PRICE.
77	NGT - Desilting of the delta formed in Periyar river near Muttinakam Kadavu in Eloor municipality (PRICE ID - 2021/26/IA)	Irrigation Department	40 Lakhs	Non-Plan	8 Months	Estimate submitted for FS to Chief Engineer, Irrigation & Administration, TVM on 07-07-2021 through PRICE.
78	NGT desilting and side protection works to Edathodu in periyar river in Eloor Municipality. (PRICE ID-2021/24/IA)	Irrigation Department	75 lakhs	Non-Plan	8 Months	Estimate submitted for FS to Chief Engineer, Irrigation & Administration, TVM on 07-07-2021 through PRICE.
79	SDRF-Removing the silt deposit and vegetation obstructing the flow of Periyar at upstream side of Pathalam Regulator cum Bridge	Irrigation Department	15 Lakhs	SDRF	6 months	The work of removing silt from the upstream side of Pathalam Regulator cum Bridge has already been completed
80	NGT-Preventing pollution of Periyar through the pipe installed near upstream f Pathalam regulator leading to Edayattuchal paddy field	Irrigation Department	1 lakh	Non-Plan	1 month	During the joint inspection with the KSPCB Officials on 11/01/2021, it was found that polluted water in red colour is flowing through the said pipe towards the Pathalam Regulator side. Since the bottom level of

						the pipe is found to be at a higher level than the highest water level in the river, the pipe laid doesn't serve the purpose of Irrigation to the Edayattuchal agriculture land. For the identification of unauthorized discharge, arranged a work amounting to Rs.1,00,000/-. Even though a PVC pipe was found discharging polluted water, it was unable to find out the source of the residue. So the pipe was blocked using concrete and cleared the inspection chamber.
81	NGT - Desilting and side protection works to Kuthuthodu towards Periyar river in Kadungalloor GP(PRICE ID -2021/20/IA)	Irrigation Department	80 Lakhs	Non-Plan	8 Months	Estimate submitted for FS to Chief Engineer, Irrigation & Administration, TVM on 07-07-2021 through PRICE.
82	NGT Desilting and side protection works to Valiyachal thodu towards periyar river in Eloor Municipality (PRICE ID-2021/21/IA)	Irrigation Department	15 Lakhs	Non-Plan	3 Months	Estimate submitted for FS to Chief Engineer, Irrigation & Administration, TVM on 07-07-2021 through PRICE.
83	NGT-Desilting and side protection works to Eerezhuchal Puncha thodu towards Periyar river in Eloor Municipality (PRICE ID- 2021/22/IA)	Irrigation Department	80 Lakhs	Non-Plan	8 Months	Estimate submitted for FS to Chief Engineer, Irrigation & Administration, TVM on 07-07-2021 through PRICE.

**LONG TERM MEASURES****TABLE -2**

Sl No	Activity	Implementing agency	Cost Rs. Cr	Source of fund	Time line	Expected outcome
1	Installation of modern abattoirs including poultry and meat rendering plants.	District panchayat Ernakulum / privet entrepreneurs	To be estimated	Plan PPP mode	Three year	The unauthorized slaughtering with proper waste disposal system can be controlled.
2	Installation of modern abattoirs including poultry and meat rendering plants.	District panchayat Idukki / privet entrepreneurs	To be estimated	Plan PPP mode	Three year	The unauthorized slaughtering with proper waste disposal system can be controlled.
3	Installation of modern abattoirs including poultry and meat rendering plants.	District panchayat Thrissur / privet entrepreneurs	To be estimated	Plan PPP mode	Three year	The unauthorized slaughtering with proper waste disposal system can be controlled.
4	Installation of FSTPs for septage treatment at least in block level	District panchayat Ernakulum / privet entrepreneurs	To be estimated	Plan PPP mode	Three year	Prevent septage contamination in river by unauthorized discharging of septage by fly by night privet contractors
5	Installation of FSTPs for septage treatment at least in block level	District panchayat Idukki / privet entrepreneurs	To be estimated	Plan PPP mode	Three year	Prevent septage contamination in river by unauthorized discharging of septage by fly by night privet contractors

6	Installation of FSTPs for septage treatment at least in block level	District panchayat Thrissur / privet entrepreneurs	To be estimated	Plan PPP mode	Three year	Prevent septage contamination in river by unauthorized discharging of septage by fly by night privet contractors
7	Construction of walkway, ring roads etc at the Periyar River bank.	LSGI/ Irrigation department	20 Cr	plan fund	4 years	Helps in monitoring of industries and can easily find any un authorized discharge from industries
8	Fencing of the river along the banks along the stretches of waste disposal	Cochin Municipal Corporation	1 Lakh	Plan fund	1-2 years	Throwing of waste materials into the river bodies can be prevented by this
9	Beautification of the river stretches	Cochin Municipal Corporation	1 Lakh	CSR funds	1-2 years	Ensuring the public participation in river conservation
10	Collection and disposal of domestic hazardous waste	LSGIs/ PPP/ KSPCB	To be estimated	plan	1-2 years	Ensuring the public participation in river conservation
11	Collection and safe disposal of Electronic waste	LSGIs/ PPP/ KSPCB	To be estimated	plan	1-2 years	Ensuring the public participation in river conservation
12	Collection and safe disposal of domestic biomedical waste	LSGIs/ PPP/ KSPCB	To be estimated	plan	1-2 years	Ensuring the public participation in river conservation



Proceedings of the Director of Industries and Commerce,

Thiruvananthapuram

(Present :BHANDARI SWAGAT RANVEERCHAND IAS )

No. DIC/3468/2020-ID3

Dated:03/05/2021

Sub: Industries - Infrastructure Development-Setting up of CETP, Edayar-Preparation of DPR- orders issued-Regarding.

Read: 1.Order dated.5.11.2020 in OA No.395/2013 of the Hon'ble NGT.

2.River Rejuvenation Committee State level meeting held on 30.3.2021.

3.This Office Letter of even no. dated.7.1.2021.

4.Technical Evaluation Committee meeting of the Directorate of Industries & Commerce on 02.02.2021.

5.Financial Evaluation Committee meeting of the Directorate of Industries & Commerce on 30.03.2021.

6. Technical and Financial bid submitted by M/s KITCO

In compliance with the order read as 1st paper above,the Government have decided to establish a Common Effluent Treatment Plant in Edayar industrial area for the prevention of the pollution of Periyar River. Accordingly Technical and Financial bids were invited from Government accredited agencies for the preparation of Detailed Project Report of the proposed CETP. The bids were opened by the Technical Evaluation Committee formed in this office on 02.02.2021 and the Technical Evaluation Committee recommended three agencies viz. M/s WASCOS, M/sKITCO and M/s FACT Engineering & Design Organization to the Financial Evaluation Committee. The Financial Evaluation Committee held its meeting on 30.03.2021, scrutinized the commercial bids and selected M/s KITCO as the lowest, who quoted an amount of Rs.32,99,280/-. Meanwhile the State River Rejuvenation Committee, in its meeting held on 30.03.2021 headed by the Chief Secretary,had decided to entrust the work of CETP, Edayar to Kerala Water Authority. In accordance with the decision of the State River Rejuvenation Committee, the Director of Industries and Commerce held another meeting on 07.04.2021 with KWA. In that meeting ,KWA agreed to prepare the DPR at the lowest quoted in the bidding (ie Rs.32,99,280/-). Hence this order.

**ORDER**

In the circumstances stated above, sanction is hereby accorded to the Managing Director, Kerala Water Authority for the preparation of the Detailed Project Report for Common Effluent Treatment Plant in Edayar Industrial Area, Ernakulam for a total amount of Rs.32,99,280/-(Rupees Thirty Two Lakhs Ninety Nine Thousand Two Hundred and Eighty Only).The payment shall be released on receipt of the DPR within three months. The request for time extension shall not be entertained, at any cost, as there is time limit in this project.

**BHANDARI SWAGAT RANVEERCHAND IAS**  
Director of Industries and Commerce

To

The Managing Director,  
Kerala Water Authority.  
Thiruvananthapuram.

Copy to:-

1. Submitted to The Principal Secretary, Ind.(F) Department with covering Letter.
2. Stock File/Spare

Forwarded /By Order  
  
**JOINT DIRECTOR**

## PERCENTAGE ACHIEVEMENTS SOLID WASTE MANAGEMENT (Idukki)

Sl No	Grama Panchayath/Municipality	% Achievement(Based on inspection conducted)
1	Adimaly Grama Panchayath	71
2	Alakode Grama Panchayath	50
3	Arakkulam Grama Panchayath	24
4	Ayyappankoil Grama Panchayath	25
5	Bysonvalley Grama Panchayath	34
6	Chakkupallam Grama Panchayath	53
7	Chinnakkanal Grama Panchayath	42
8	Devikulam Grama Panchayath	36
9	Edamalakudy Grama Panchayath	Not inspected
10	Edavetty Grama Panchayath	45
11	Elappara Grama Panchayath	30
12	Erattayar Grama Panchayath	41
13	Kamakshy Grama Panchayath	25
14	Kanchiyar Grama Panchayath	23
15	Kanjikuzhy Grama Panchayath	33
16	Kanthalloor Grama Panchayath	29
17	Karimannoor Grama Panchayath	50
18	Karimkunnam Grama Panchayath	29
19	Karunapuram Grama Panchayath	21
20	Kodikulam Grama Panchayath	43
21	Kokkayar Grama Panchayath	26
22	Konnathady Grama Panchayath	21
23	Kudayathoor Grama Panchayath	45
24	Kumaramangalam Grama Panchayath	53
25	Kumily Grama Panchayath	74
26	Manakkad Grama Panchayath	46

27	Mankulam Grama Panchayath	51
28	Marayoor Grama Panchayath	38
29	Mariapuram Grama Panchayath	45
30	Munnar Grama Panchayath	29
31	Muttom Grama Panchayath	43
32	Nedumkandam Grama Panchayath	68
33	Pallivasal Grama Panchayath	26
34	Pampadumpara Grama Panchayath	26
35	Peerumedu Grama Panchayath	54
36	Peruvanthanam Grama Panchayath	22
37	Purappuzha Grama Panchayath	45
38	Rajakkad Grama Panchayath	30
39	Rajakumary Grama Panchayath	50
40	Santhanpara Grama Panchayath	50
41	Senapathy Grama Panchayath	21
42	Udumbanchola Grama Panchayath	30
43	Udumbannoor Grama Panchayath	37
44	Upputhara Grama Panchayath	26
45	Vandanmedu Grama Panchayath	35
46	Vandiperiyar Grama Panchayath	53
47	Vannappuram Grama Panchayath	36
48	Vathikudy Grama Panchayath	27
49	Vattavada Grama Panchayath	26
50	Vazhathoppu Grama Panchayath	47
51	Vellathooval Grama Panchayath	52
52	Velliamattom Grama Panchayath	48
53	Thodupuzha Municipality	60
54	Kattappana Grama Panchayath	59